

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.1
C.P. (IB)/229(AHM)2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

IDBI Bank Limited Through Ankur Kumar Insolvency
Professional
V/s
Mr.Anirudh Bhuwalka

.....**Applicant**

.....**Respondent**

Order delivered on: 02/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Komal Bhoir, Adv. a.w. Mr. Bindu Bhatia, Adv.
For the Respondent :

ORDER

Hard copy of the application is not received. Applicant is directed to file hard copy of the application.

List for further consideration on 05.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)